

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No.1309/PUN/2019

निर्धारण वर्ष / Assessment Year : 2013-14

Ghanekar Constructions Pvt. Limited,
502, Megh Apartments, Lane No.4,
Prabhat Road, Pune – 411 004.
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AAACG2424K.

बनाम / V/s.

The Commissioner of Income Tax
(Appeals) – 1, Pune.

.....प्रत्यर्थी / Respondent

आयकर अपील सं. / ITA No.1642/PUN/2019

निर्धारण वर्ष / Assessment Year : 2013-14

Ghanekar Constructions Pvt. Limited,
502, Megh Apartments, Lane No.4,
Prabhat Road, Pune – 411 004.
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AAACG2424K.

बनाम / V/s.

The Dy.Commissioner of Income Tax
Circle – 1(2), Pune.

.....प्रत्यर्थी / Respondent

Assessee by : None.
(Withdrawal Application filed).

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 03.02.2021

घोषणा की तारीख / Date of Pronouncement : 03.02.2021

आदेश / ORDER

The two appeals filed by the assessee are directed against the order of the Id. Commissioner of Income Tax (Appeals) – 1, Pune dated 09.05.2019 and 108.07.2019, respectively, for the Assessment Year 2013-14.

2. Before us, the appellant filed a letter dt.22.01.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Pune – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the two appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 3rd day of February, 2021.

Sd/-
(PARTHA SARATHI CHAUDHURY)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 3rd February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), 1, Pune.
4. The Pr.CIT – 1, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “ए” बेंच,
पुणे / DR, ITAT, “A” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.